

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**

Petition No. 9/2004

In the matter of
Application for grant of licence for inter-state trading in electricity.

And in the matter of

TGV Projects and Investments Pvt. Ltd. ... **Applicant**

The following were present:

1. Shri Heman Sahai, Advocate, TGVPIPL
2. Ms Sampada Narang, Advocate, TGVPIPL
3. Shri T. Ramaswamy, TGVPIPL
4. Shri S.A. Ullah, TGVPIPL
5. Shri Ajay K. Jain, Advocate for Shri M.A. Gafoor
6. Shri Atanu Mukherjee, Advocate for Shri M.A. Gafoor

**ORDER
(DATE OF HEARING: 28.10.2004)**

This application has been made for grant of licence for trading in electricity in whole of India except the State of Jammu and Kashmir as Category "A" electricity trader, that is, for trading of 100 MUs of electricity in a year. In response to the public notices published by the respondent, one Shri M.A. Gafoor has filed his objections. Shri Hemant Sahai, learned counsel for the applicant, during the course of hearing has filed the applicant's response on these objections. A copy of this response has been served on Shri Ajay K. Jain, Advocate, who appeared for the objector. He prayed for time for study of the response filed on behalf of the applicant. Time prayed for is allowed.

2. List this petition on 7.12.2004.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 28th October, 2004